

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 60/230/HDB/2018 Connected With CA(CAA) No. 117/230/HDB/2017
NAME OF THE COMPANY	AJR Agriingra Projects Pvt Ltd (Transferor Co.1)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkatesh Kumar Reddy B. Manoj Reddy	Advocate	9000655656	RBR

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy for Rocq RO	Adv.	9160001435	Tsj
B.V. PAPARAO for M. Anil Kumar for OL	Advocate	9848658189	BV 7/3/18

ORDER

At request of counsel for petitioner, put up the matter for
hearing on 04.10.2018.



MEMBER JUDICIAL